

**Central Administrative Tribunal
Principal Bench**

OA No.103/2016

New Delhi, this the 2nd day of February, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Prashant Kumar, Aged 20 years,
S/o Shri Dharmpal Singh,
Working as Postal Assistant in
Krishna Nagar, PO, Ahmadabad City Division,
Perment R/o Village Mavikhurd, Post Mavi Kalan,
Distt. Bhagpat (U.P.).
2. Amit Sangwan, Aged 20 years,
S/o Shri Mange Ram,
Working as Postal Assistant,
Post Office Netrang, Baruch Division,
Permanent R/o Vill. Janjokher, Post Khas,
Distt. & Tehsil, Meerut (U.P.).
3. Prashant Choudhary, Aged 20 years,
S/o Shri Subhash Singh,
Working as Postal Assistant,
In Lambi, Surender Nagar Division,
Gujarat.
Permanent R/o Kasba Karnawal,
Distt. Meerut (U.P.).

...Applicant

(By Advocate : Ms. Sonika Gill for Shri Yogesh Sharma)

Versus

1. Union of India through the Secretary,
Ministry of Communications & Information Technology,
Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. The Director General of Postal Services,
Department of Posts (Recruitment Division),
Dak Bhawan, Sansad Marg, New Delhi.
3. The Superintendent of Post Offices,
Surendranagar Division, Surendranagar-363002

4. The Superintendent of Post Offices,
Bharuch Division, Bharuch.

5. The Superintendent of Post Offices,
Ahmedabad City Division,
Ahmedabad.

...Respondents

(By Advocate : Shri Ashish Nischal for Shri Rajinder Nischal
Shri Amit Kumar)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, it is submitted by both the counsels that the subject matter of this OA is squarely covered by the decision of this Tribunal in OA No.4718/2015 (**Govind and Ors. Vs. UOI & Ors.**) dated 21.08.2017.

2. In the circumstances, the instant OA is also disposed of in terms of the order dated 21.08.2017 in OA No.4718/2015 (**Govind and Ors. Vs. UOI & Ors.**). No costs.

(Nita Chowdhury
Member (A)

(V. Ajay Kumar)
Member (J)

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